

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

Miscellaneous Application No.504 of 2017
in
Original Application No. 637 of 2017
Date of order : 24-01-2018

Between :

Tamanam Kaladhar S/o T.Koteswar Rao,
Aged 35 years, Occ : Unemployee,
R/o Modukur Post, Tsundur Mandal,
Guntur District.

....Applicant

AND

1. The Member Secretary,
Railway Recruitment Board,
South Lalaguda, Secunderabad.
2. Union of India rep by its Secretary,
Ministry of Railways, New Delhi.

...Respondents

Counsel for the Applicant : Mr.B.Devadas

Counsel for the Respondents : Mr.V.V.N.Narasimham SC for Rlys

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER
THE HON'BLE MRS. MINNIE MATHEW, ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member)

There is no representation for the applicant for the last four occasions. Original Application is filed along with MA to condone the delay of 587 days. The MA is therefore dismissed for non prosecution.

2. Consequently the OA is rejected. No order as to costs.

(MINNIE MATHEW)
ADMINISTRATIVE MEMBER

(R.KANTHA RAO)
JUDICIAL MEMBER

Dated : 24th January, 2018.
Dictated in Open Court

